

Subcontinent. Conservation Breeding Programmes to conserve these vulture species have been initiated at Pinjore (Haryana), Buxa (West Bengal) and Rani, Guwahati (Assam) by the Bombay Natural History Society.

***Statement***

*Details of bird species reported from India which are listed as critically endangered in IUCN Red list version 2013.2*

Sl. No.	Common name	Scientific name
1.	Baer's Pochard	Aythya baeri
2.	Forest Owlet	Heteroglaux blewitti
3.	Great Indian Bustard	Ardeotis nigriceps
4.	Bengal Florican	Houbaropsis bengalensis
5.	Siberian Crane	Grus leucogeranus
6.	Spoon-billed Sandpiper	Eurynorhynchus pygmeus
7.	Sociable Lapwing	Vanellus gregarius
8.	Jerdon's Courser	Rhinoptilus bitorquatus
9.	White backed Vulture	Gyps bengalensis
10.	Red-headed Vulture	Sarcogyps calvus
11.	White-bellied Heron	Ardeia insignis
12.	Slender-billed Vulture	Gyps tenuirostris
13.	Indian Vulture	Gyps indicus
14.	Himalayan Quail	Ophrysias superciliosa
15.	Pink-headed Duck	Rhodonessacus aerythrophyllacea

**Dependence of NGT on the Ministry**

1652. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the National Green Tribunal's (NGT's) dependence on the Ministry for budgetary and administrative support circumscribes its independent functioning;

(b) whether Government has failed to address the issue of shortage of staff and infrastructure faced by various benches of NGT, if so, the reasons therefor;

(c) if not, the details of the total number of benches, the sanctioned and actual staff strength along with the details of infrastructure and facilities provided to them; and

(d) the details of the pending demands and indents from NGT for necessary infrastructure, court structure, staff and other related requirements?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) No, Sir.

(b) No, Sir.

(c) The Principal Bench of the National Green Tribunal (NGT) is at Delhi. Besides the Principal Bench, NGT Benches are operational at Chennai, Bhopal and Pune. The NGT Bench at Kolkata is yet to become operational. The total number of posts sanctioned for the Principal and other four Benches, for different categories, is 120. As per information received from the Tribunal, total number of posts filled till now are 43. In addition, NGT has appointed 68 personnel on outsourcing/contract basis and 44 Multi-Tasking Staff whose case is pending litigation in court.

(d) The demands and indents from NGT for necessary infrastructure, court structure, staff and other related requirements as and when received are examined and decided as per extant rules/orders/instructions of the Government of India on the subject.

**Review of Government Order on insisting fresh  
forest clearances**

1653. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Mining companies have approached Government to review the order issued by the Ministry in regard to obtaining fresh forest clearances by mining companies for their entire lease areas by January, 2015, if so, the details thereof;

(b) whether the request of the Federation of Indian Mineral Industries has been taken into consideration by Government, if so, the details thereof and if not, the reasons therefor; and

(c) the stand of Government in this regard?